

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

Mr. Manish Gupta

Vs

M/s Vdoit4u Event Management Pvt. Ltd.

Item No.-101

IB - 131/ND/2020

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 08.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Kailash Chandra

For the Respondent

:

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 20.01.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)